

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2912
(TO BE ANSWERED ON 03.08.2016)

SHORTAGE OF IAS/IPS OFFICERS

2912. SHRI RAJESH KUMAR DIWAKER:

Will the PRIME MINISTER be pleased to state:

- (a) whether there is an acute shortage of IAS and IPS officers in many States, especially in Uttar Pradesh and if so, the details thereof, State-wise;
- (b) the details of sanctioned strength *viz-a-viz* their present strength in each State and the reasons for the shortage;
- (c) whether some State Governments have requested the Union Government to increase the sanctioned strength of such officers for their state and if so, the details thereof; and
- (d) whether the State Government of Uttar Pradesh has demanded for the same and if so, the action taken by the Union Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The details of the Total Authorized Strength (TAS), the number of officers in position and the shortage of officers in Indian Administrative Service (IAS) and Indian Police Service (IPS) in various States/Joint cadres, including Uttar Pradesh are at Annexure-I and Annexure-II respectively. The occurrence of vacancies and its filling up is an ongoing process. The Government has increased annual intake of IAS officers to 180 and intake of IPS officers to 150 during last four years. Further in promotion quota prompt action has been taken for holding Selection Committee Meeting for appointment by promotion of State Service officers in All India Services.

(c) & (d): The fixation of the strength and composition of a cadre of an All India Service is governed by the Cadre Rules, separately framed for each all India service. According to these rules cadre strength is reviewed ordinarily at the interval of every five years. The state government concerned may also seek mid-term cadre review to increase the cadre strength. In this regard, the Cadre Strength of IAS and IPS cadres of Uttar Pradesh was notified on 31.12.2014 and 30.12.2014 respectively by increasing Total Authorized Strength of IAS from 592 to 621 and Total Authorized Strength of IPS from 489 to 517 in consultation with the State Government of Uttar Pradesh.

ANNEXURE-I MENTIONED IN REPLY TO PART (A)& (B) OF LOK SABHA UNSTARRED QUESTIONNO. 2912 ASKED BY SHRI RAJESH KUMAR DIWAKER TO BE REPLIED ON 03.08.2016 REGARDING "SHORTAGE OF IAS/IPS OFFICERS"**Cadre Gap in the Indian Administrative Service (IAS) as on 01.01.2016**

Sr NO	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2016	Shortage (3-4)
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	211	171	40
2	AGMUT	337	278	59
3	Assam-Meghalaya	263	208	55
4	Bihar	342	214	128
5	Chhattisgarh	178	151	27
6	Gujarat	297	227	70
7	Haryana	205	159	46
8	Himachal Pradesh	147	115	32
9	Jammu & Kashmir	137	99	38
10	Jharkhand	215	149	66
11	Karnataka	314	227	87
12	Kerala	231	158	73
13	Madhya Pradesh	417	342	75
14	Maharashtra	361	282	79
15	Manipur	110	85	25
16	Nagaland	94	62	32
17	Odisha	237	192	45
18	Punjab	221	185	36
19	Rajasthan	296	255	41
20	Sikkim	48	32	16
21	Tamil Nadu	376	285	91
22	Telangana	163	128	35
23	Tripura	96	71	25
24	Uttarakhand	120	89	31
25	Uttar Pradesh	621	504	117
26	West Bengal	359	258	101
Total		6396	4926	1470

ANNEXURE-II

ANNEXURE-II MENTIONED IN REPLY TO PART (A)& (B) OF LOK SABHA UNSTARRED QUESTIONNO. 2912 ASKED BY SHRI RAJESH KUMAR DIWAKER TO BE REPLIED ON 03.08.2016 REGARDING "SHORTAGE OF IAS/IPS OFFICERS"

Cadre Gap in the Indian Police Service (IPS) as on 01.01.2016

Sr NO	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2016	Shortage (3-4)
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	144	122	22
2	AGMUT	295	245	50
3	Assam-Meghalaya	188	149	39
4	Bihar	231	188	43
5	Chhattisgarh	103	89	14
6	Gujarat	195	160	35
7	Haryana	137	105	32
8	Himachal Pradesh	89	71	18
9	Jammu & Kashmir	147	91	56
10	Jharkhand	149	111	38
11	Karnataka	215	143	72
12	Kerala	163	122	41
13	Madhya Pradesh	305	249	56
14	Maharashtra	302	239	63
15	Manipur	89	59	30
16	Nagaland	70	49	21
17	Odisha	188	109	79
18	Punjab	172	144	28
19	Rajasthan	215	188	27
20	Sikkim	32	26	6
21	Tamil Nadu	263	223	40
22	Telangana	112	96	16
23	Tripura	65	54	11
24	Uttar Pradesh	517	403	114
25	Uttarakhand	69	60	9
26	West Bengal	347	259	88
No. of IPS Probationers of 2015 batch			140	-140
Total		4802	3894	908
